

- (c) whether Government has proposed to conduct an enquiry into the matter;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of explanation Government has called on ill-treatment which our players are being subjected to at National Institute of Sports (NIS)?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL) : (a) to (e) The news report that appeared in the Delhi Edition of Hindustan Times has come to notice of Government. An internal enquiry conducted into the incident has revealed that diploma students of the institute had served refreshments to the members of the selection committee comprising eminent sportspersons, who visited the institute in connection with selection trials for participation in the World Boxing Championship, which is a normal courtesy extended to such distinguished visitors. The students are not engaged in any cleaning, cooking or serving activity in the mess. Further, there has been no complaint of any such maltreatment from any student or player at the National Institute of Sports, Patiala.

Amount spent on Rural Sports Scheme

†3641. SHRI SHREEGOPAL VYAS : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of amount spent on each item of work under the Rural Sports Scheme during the last three years, State-wise;
- (b) whether it is a fact that India has bagged highest number of gold medals in Asian Games; and
- (c) if so, the details of the schemes especially meant for promoting these sports?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) Government has, for the first time, introduced a centrally sponsored scheme titled 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) with national coverage for the promotion of basic sports infrastructure and sports competitions in all village and block panchayats of the country. The XIth Five Year Plan outlay for this scheme, which was launched in the financial year 2008-09, is Rs. 1500 crore. The scheme envisages to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10%. The scheme is implemented through the State Governments/UTs. Under the scheme, schools are original overriding for the development of playing fields.

Details of funds released State-wise under the Scheme of PYKKA are given in the enclosed Statement (*See below*).

- (b) No, Sir.
- (c) Does not arise.

†Original notice of the question was received in Hindi.

Statement

*Details of Funds sanctioned/released under PYKKA during 2008-09
and 2009-10 (Upto 10th January, 2009)*

(Rs. in crore)

Sl. No.	Name of State	No. of Village Panchayats approved	No. of Block Panchayats approved	Total Amount Sanctioned	2008-09 Funds released	2009-10 (As on 10.7.2009)	
						Funds Released	Funds Sanctioned
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2190	113	25.98	12.99		
2.	Assam	333	22	4.81			
3.	Bihar	847	53	10.44	5.22		
4.	Chhattisgarh	982	14	10.11			5.06
5.	Goa	19	4	0.35			
6.	Gujarat	1369	22	14.20		5.55	1.55
7.	Haryana	619	12	6.51	3.25		
8.	Himachal Pradesh	324	8	4.02	2.01		
9.	Jammu & Kashmir	413	14	5.32	2.66		
10.	Kerala	100	15	1.60	0.80		
11.	Madhya Pradesh	2304	31	23.65	11.82		
12.	Maharashtra	2689	35	27.55	8.91	1.83	3.03
13.	Manipur	79	4	1.08	0.87		
14.	Mizoram	82	3	1.07	0.85		
15.	Nagaland	110	5	1.4	1.18		
16.	Orissa	623	31	7.34	3.67		
17.	Punjab	1233	14	12.55	6.27		
18.	Rajasthan	869	24	9.43	3.71		1.01
19.	Sikkim	16	10	0.67	0.54		

1	2	3	4	5	6	7	8
20.	Tamil Nadu	1261	38	13.82	5.00		1.91
21.	Tripura	104	4	1.36	1.09		
22.	Uttar Pradesh	5203	82	53.90	10.00	11.05	5.90
23.	Uttarakhand	750	10	8.89	3.00	0.60	0.85
24.	West Bengal	335	33	4.63			
SUB-TOTAL		22,854	601	250.77	83.85	19.02	19.92

Funds released for organizing annual Competitions through SAI NSNIS, Patiala

8.15

GRAND TOTAL 92.00

Programmes run through NGOs

3652. SHRI KAMAL AKHTAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the programmes being run/implemented by department of Sports and department of Youth Affairs separately, through NGOs in various States, State-wise;

(b) the details of fund allocated for each programme during last three years;

(c) the details of eligibility criteria for NGOs, programme-wise;

(d) the details of funds allocated to various NGOs, State-wise and NGO-wise for last three years;

(e) whether new Government has started any new programme to be run/implemented through NGOs; and

(f) if so, the details, State-wise alongwith the eligibility criteria, programme-wise?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL) : (a) A scheme namely, National Programme for Youth and Adolescents Development (NPYAD) is being implemented by the Department of Youth Affairs with effect from 01.04.2008 under which financial assistance is given to the NGOs, State Governments/Union Territories, Educational Institutions etc. for holding various youth programmes/activities. There is no NGO related scheme at present in the Department of Sports.

(b) The Ministry of Youth Affairs and Sports, in an effort to provide opportunity for holistic development of youth, has formulated a scheme with effect from 1.4.2008, christened as National Programme for Youth and Adolescents Development (NPYAD) by merger of four Central sector